

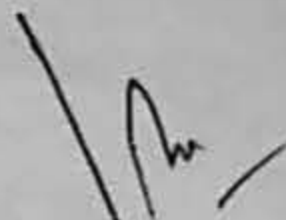
GA No. 1612/04

3-3-08

Memorandum Mr. Justice Khanna, V.C.

List revised, non applicants for the  
applicant. Sri S. Singh cannot for the  
superintendents.

The O.A. is dismissed for non-  
prosecution.

  
V.C.

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